

12.06 hrs'

PAPERS LAID ON THE TABLE

TEA (AMENDMENT) RULES, 1979 AND A STATEMENT FOR DELAY, STATEMENT FOR DELAY IN LAYING THE ANNUAL REPORT OF THE WOOL AND WOOLLENS EXPORT PROMOTION COUNCIL FOR 1977-78, REVIEWS ON AND ANNUAL REPORTS OF INDIAN IRON & STEEL COMPANY LTD., CALCUTTA FOR 1978-79, HINDUSTAN COPPER LTD, CALCUTTA FOR 1979-80, MINERAL EXPLORATION CORPORATION LTD. NAGPUR FOR 1979-80, BHARAT GOLD MINES LTD. GORGAUM FOR 1979-80, HINDUSTAN ZINC LTD. UDAIPUR FOR 1979-80, BHARAT ALUMINIUM Co. LTD. NEW DELHI FOR 1979-80 AND STATEMENTS FOR DELAY.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Sir, on behalf of Shri Pranab Mukherjee, I beg to lay on the Table:

(1) A copy of the Tea (Amendment) Rules, 1979, (Hindi and English versions) published in Notification No. GSR 674 in Gazette of India dated the 12th May, 1979, under sub-section (3) of section 49 of the Tea Act, 1953.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above. [Placed in Library. See No. LT-1642/80].

(3) A statement (Hindi and English versions) explaining reasons for delay in laying the Annual Report* and Audited Accounts of the Wool and Woollens Export Promotion Council, for the year 1977-78. [Placed in Library. See No. LT-1646/80].

(4) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review (Hindi and English versions) by the Government on the working of the Indian Iron and Steel Company Limited, Calcutta, for the year 1978-79.

(ii) Annual Report (Hindi and English versions) of the Indian Iron and Steel Company Limited, Calcutta, for the year 1978-79, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1644/80].

(b) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1979-80.

(ii) Annual Report (Hindi and English versions) of the Hindustan Copper Limited, Calcutta, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1645/80].

(c) (i) Review (Hindi and English versions) by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1979-80.

(ii) Annual Report (Hindi and English versions) of the Mineral Exploration Corporation Limited, Nagpur, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1946/80].

(d) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Gold Mines Limited, Gorgaum, for the year 1979-80.

*Annual Report was laid on the Tabel on the 1st August, 1980.

(ii) Annual Report (Hindi and English versions) of the Bharat Gold Mines Limited, Oorgaum, for the year 1979-80, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-1647/80].

(e) (i) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur, for the year 1979-80.

(ii) Annual Report of the Hindustan Zinc Limited, Udaipur, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1648/80].

(f) (i) Review by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1649/80].

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at 4(a) above. [Placed in Library. See No. LT-1649/80].

(6) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the papers mentioned at 4(e) above. [Placed in Library. See No. LT-1649/80].

REVIEWS ON AND ANNUAL REPORTS OF BIECCO LAWRIE LTD., CALCUTTA FOR 1979-80, INDO-BURMA PETROLEUM CO. LTD., CALCUTTA AND ITS SUBSIDIARY VIZ.

BALMER LAWRIE AND CO. LTD., CALCUTTA FOR 1979-80 AND INDIAN OIL CORPORATION LTD., BOMBAY FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): Sir, on behalf of Shri P. C. Sethi, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Biecco Lawrie Limited, Calcutta, for the year 1979-80.

(ii) Annual Report of the Biecco Lawrie Limited, Calcutta, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1650/80].

(b) (i) Review by the Government on the working of the Indo-Burma Petroleum Company Limited, Calcutta and its subsidiary viz. Balmer Lawrie and Company Limited, Calcutta, for the year 1979-80.

(ii) Annual Report of the Indo-Burma Petroleum Company Limited, Calcutta and its subsidiary viz. Balmer Lawrie and Company Limited, Calcutta, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1651/80].

(d) (i) Review by the Government on the working of the Indian Oil Corporation Limited, Bombay, for the year 1979-80.

(ii) Annual Report of the Indian Oil Corporation, Bombay, for the year 1979-80 along with the Auditor Accounts and the comments of the

Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1652/80].

REPORT ON THE WORKING OF COMMISSION OF RAILWAY SAFETY, LUCKNOW FOR 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): Sir, on behalf of Shri A. P. Sharma, I beg to lay on the Table a copy of the Report (Hindi and English versions) on the working of the Commission of Railway Safety, Lucknow, for the year 1978-79. [Placed in Library. See No. LT-1653/80].

REVIEW ON AND ANNUAL ADMINISTRATION REPORT OF TEA BOARD FOR 1978-79, AND STATEMENT FOR DELAY, ANNUAL REPORT OF COFFEE BOARD FOR 1979-80, REVIEWS ON AND ANNUAL REPORTS OF NATIONAL TEXTILE CORPORATION LTD., NEW DELHI FOR 1979-80, MINERALS AND METALS TRADING CORPORATION OF INDIA LTD., NEW DELHI FOR 1979-80, TEA TRADING CORPORATION OF INDIA LTD., CALCUTTA FOR 1978-79 AND A STATEMENT FOR DELAY ETC. ETC.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Sir, on behalf of Shri Kursheed Alam Khan, I beg to lay on the Table:—

(1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tea Board, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tea Board, for the year 1978-79.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1654/80].

(3) A copy of the Annual Report (Hindi and English versions) of the

Coffee Board, for the year 1979-80. [Placed in Library. See No. LT-1655/80].

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the National Textile Corporation Limited, New Delhi and its Nine Subsidiary Corporation for the year 1979-80.

(ii) Annual Report of the National Textile Corporation Limited, New Delhi and its Nine Subsidiary Corporations, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1656/80].

(b) (i) Review by the Government on the working of Tea Minerals and Metals Trading Corporation of India, Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Minerals and Metals Trading Corporation of India Limited, New Delhi, for the year 1979-80 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1657/80].

(c) (i) Review by the Government on the working of the Trading Corporation of India Limited, Calcutta, for the year 1978-79.

(ii) Annual Report of the Tea Trading Corporation of India Limited, Calcutta, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) (c) above.

[Placed in Library. See No. LT-1658/80].

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Textiles Committee, Bombay, for the year 1977-78 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Textiles Committee, Bombay, for the year 1977-78.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-1659/80].

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by Government on the working of the Indian Council of Arbitration, New Delhi, for the year 1979-80.

[Placed in Library. See No. LT-1660/80].

NINETEENTH REPORT OF THE DEPUTY COMMISSIONER FOR LINGUISTIC MINORITIES IN INDIA FOR THE PERIOD JULY, 1976 TO JUNE, 1978, AN EXPLANATORY NOTE AND STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): I beg to lay on the Table:

(i) Nineteenth* Report of the Deputy Commissioner for Linguis-

tic Minorities in India for the period July, 1976 to June, 1978.

(2) An Explanatory Note (Hindi and English versions) in regard to the Report.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the Report mentioned at (1) above.

[Placed in Library. See No. LT-1661/80].

REVIEW ON AND ANNUAL REPORT OF LIFE INSURANCE CORPORATION OF INDIA FOR THE YEAR ENDED ON 31ST MARCH, 1980 AND A CORRECTING STATEMENT TO USQ No. 2725 DATED 5-12-1980.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Life Insurance Corporation of India for the year ended the 31st March, 1980 along with the Audited Accounts, under section 29 of the Life Insurance Corporation Act, 1956.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Life Insurance Corporation of India for the year ended the 31st March, 1980.

[Placed in Library. See No. LT-1662/80].

(2) A statement (Hindi and English versions) correcting the reply given on the 5th December, 1980 to Unstarred Question No. 2725 by Shri B. D. Singh regarding relaxation to SC/ST in SAS qualifying examinations.

[Placed in Library. See No. LT-1663/80].

*Hindi version of the Report was laid on the Table on the 11th August, 1980.

CENTRAL EXCISE (SIXTEENTH AMENDMENT) RULES, 1980. REPORT OF MARATHWADA GRAMIN BANK, NANDED FOR THE YEAR ENDED 31-12-1979, NOTIFICATION RE: REFUND OF MUTILATED ONE RUPEE NOTE, RESERVE BANK OF INDIA (NOTE REFUND) (AMENDMENT) RULES, 1980, NOTIFICATION RE: CORRIGENDUM TO NOTIFICATION NO. 426 AND A STATEMENT FOR DELAY.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:—

(1) A copy of the Central Excise (Sixteenth Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. GSR 1261 in Gazette of India dated the 13th December, 1980, under section 38 of the Central Excises and Salt Act, 1944.
[Placed in Library. See No. LT-1664/80].

(2) A copy of the Report (Hindi and English versions) of the Marathwada Gramin Bank, Nanded, for the year ended the 31st December, 1979 along with the Accounts and the Auditor's Report thereon.
[Placed in Library. See No. LT-1665/80].

(3) A copy of Notification No. GSR 426 (Hindi and English versions) published in Gazette of India dated the 29th April, 1980 regarding refund of value of any imperfect or mutilated Government of India Note of the denominational value of one rupee.
[Placed in Library. See No. LT-1666/80].

(4) A copy of the Reserve Bank of India (Note Refund) (Amendment) Rules, 1980 (Hindi and English versions) published in Gazette of India dated the 10th May, 1980, issued under section 28 of the Reserve Bank of India Act, 1934.
[Placed in Library. See No. LT-1667/80].

(5) A copy of Notification No. GSR 1242 (Hindi and English ver-

sions) published in Gazette of India dated the 6th December, 1980 containing corrigendum to Notification No. GSR 426 dated the 19th April, 1980.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the notifications mentioned at (3) and (4) above.
[Placed in Library. See No. LT-1668/80].

ANNUAL REPORT OF THE INDIAN STANDARDS INSTITUTION, NEW DELHI FOR 1979-80.

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Indian Standards Institution, New Delhi, for the year 1979-80 along with Audited Accounts.
[Placed in Library. See No. LT-1669/80].

12.12 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
MINUTES

SHRI G. LAKSHMANAN (Madras North): I beg to lay on the Table Minutes of the Ninth to Thirteenth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.12 hrs.

STATEMENT OF PUBLIC ACCOUNTS COMMITTEE

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to lay on the Table Hindi and English versions of the statement showing Action Taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of Hundred and twenty-sixth Report (Sixth Lok Sabha) on Union Excise Duties (1975-76).